

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No. 171/(MAH)/2017

CORAM:

Present:

SHRI M. K. SHRAWAT
MEMBER (J)

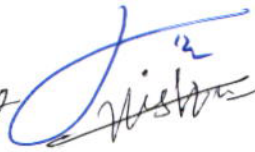
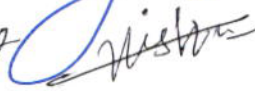
SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 12.10.2017

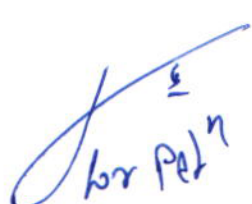
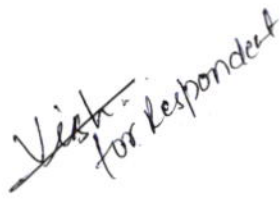
NAME OF THE PARTIES: Rajeev Nayan Ghuwalewala & Ors.
V/s.
E-Gateway India Pvt. Ltd. & Ors.

SECTION OF THE COMPANIES ACT: 241, 242, 244 of the Companies Act,
2013.

S. No.	NAME	DESIGNATION	SIGNATURE
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①	Karrom S. Thorat	for Petitioner	
②	Vishesh Kalra i/b Vidhi Partners	for Respondent	

by consent 27th November, 2017

 for Petⁿ  for Respondent

ORDER

C.P. No. 171/241-242/NCLT/MB/MAH/2017

1. The Learned Representative of both the sides are present.
2. By consent adjourned to **27th November, 2017.**

Sd/-

Bhaskara Pantula Mohan
Member (Judicial)
06.10.2017

Sd/-

M.K. Shrawat
Member (Judicial)